

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 874
ANSWERED ON 08/12/2025**

STATUS OF SBM 2.0 IN KARNATAKA

874. SHRI IRANNA KADADI :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total allocation for Karnataka under the Swachh Bharat Mission-Urban 2.0;
- (b) the central assistance that has been provided for solid waste management and legacy waste remediation in Belagavi city;
- (c) the status of projects sanctioned for Belagavi under the AMRUT 2.0 mission, particularly concerning water supply and drainage;
- (d) whether there are any central proposals for improving urban mobility in Belagavi, such as funding for city buses or a comprehensive mobility plan; and
- (e) the steps being taken to promote the adoption of the National Common Mobility Card (NCMC) in cities across Karnataka?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b) : Under SBM-U 2.0, State of Karnataka has been allocated an amount of ₹2245.30 Cr. Under the scheme, funds are allocated and released to State/UTs and not to the cities. State/UTs further transmit the central assistance to the ULBs/city based on their action plan. Details funds provided to Belagavi is therefore not maintained at Ministry level.

(c) : AMRUT 2.0 is launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. Under the Mission, States/ Union Territories (UTs) are empowered to select appraise, propose and implement projects.

Under AMRUT 2.0, a proposal of the State comprising 14 projects worth ₹38.95 crore in Belagavi city have been approved by MoHUA. Details of the projects are at **Annexure**.

Funds under AMRUT 2.0 are allocated to States/UTs and not city wise. Under AMRUT 2.0, against the committed Central Assistance (CA) of ₹4,628 crore for projects, ₹2,134.04 crore has been released to Karnataka.

(d) & (e): Ministry of Housing and Urban Affairs has given in-principal approval for providing 100% Central Financial Assistance (CFA) under the sub-scheme namely “Transport Planning and Capacity Building in Urban Transport for Metro and Non-Metro projects” for preparation of the Comprehensive Mobility Plan (CMP) for nine cities of Karnataka including Belagavi. As for National Common Mobility Card (NCMC), it is implemented in Bangalore Metro Rail Corporation Ltd. (BMRCL). Government of Karnataka has informed that they have taken effective steps for implementation of NCMC in (i) Karnataka State Road Transport Corporations (KSRTC) (ii) Northwestern Karnataka Road Transport Corporation (NWKRTC) (iii) Kalyana Karnataka Road Transport Corporation (KKRTC) and (iv) Bengaluru Metropolitan Transport Corporation (BMTCL).

Statement referred to the reply of the part (c) of the Rajya Sabha unstarred Question No. 874 for 08.12.2025 regarding “Status of SBM 2.0 in Karnataka”

Sl No	Project Type	Project Title	Est. TPC (in Cr.)	Status
1.	Water Body Rejuvenation	Development & Rejuvenation of Ramtheerth Lake Basavankolla in the City Corporation Belagavi Limits.	2.30	Pending DPR Preparation
2.	Water Body Rejuvenation	Development & Rejuvenation of Harijan Lake in the City Corporation Belagavi Limits.	1.15	Pending DPR Preparation
3.	Parks/ Green Spaces Development	Development of Pragati garden in Belagavi city corporation limits	0.81	Notice Inviting Tender (NIT) Issued
4.	Parks/ Green Spaces Development	Improvements To Shivabasav Nagar Garden Belagavi.	0.86	NIT Issued
5.	Parks/ Green Spaces Development	Improvements To Hanuman Nagar 2nd Stage Garden Belagavi	0.69	NIT Issued
6.	Parks/ Green Spaces Development	Improvements To Jadhav Nagar Garden Belagavi.	0.86	NIT Issued
7.	Parks/ Green Spaces Development	Improvements To Garden Opposite To Karanjimath Shivabasav Nagar Belagavi.	0.46	NIT Issued
8.	Parks/ Green Spaces Development	Improvements To Shree Nagar Garden Belagavi.	1.50	NIT Issued
9.	Water Body Rejuvenation	Development & Rejuvenation of Basavan Kudachi lake in the City Corporation Belagavi.	4.60	Pending DPR Preparation
10.	Water Body Rejuvenation	Development & Rejuvenation of Alarwad lake in the City Corporation Belagavi.	3.45	Pending DPR Preparation
11.	Water Body Rejuvenation	Development & Rejuvenation of KoteKere lake in the City Corporation Belagavi.	9.20	NIT Issued
12.	Water Body Rejuvenation	Development & Rejuvenation of Mutyanatti lake in the City Corporation Belagavi.	2.30	Pending DPR Preparation
13.	Parks/ Green Spaces Development	Improvements to Mahantesh Nagar Garden Belagavi.	0.58	NIT Issued
14.	Water Body Rejuvenation	Development of Kala Talav Lake in Belagavi City under PPP mode	10.20	Pending DPR Preparation